

tion about the implementation of Equal Remuneration Act, 1976.

(b) The studies reveal that ignorance of employers and labourers about the Minimum Wages Act, 1948, lack of facilities for the enforcement machinery; shortage of inspecting staff and lack of cooperation both from the employers as well as labourers to the inspecting staff in rural areas are some of the causes which hamper the progress of implementation.

The report of the studies have been forwarded to the concerned State Governments for taking appropriate action since under the Minimum Wages Act, 1948, State Governments are the appropriate Governments for enforcement of the Act for the majority of employments.

Malpractices in Issuing Non-AIDS Certificate

1819. SHRI MOHD. MAHFOOZ
ALI KHAN :
SHRI VIJAY KUMAR
YADAV :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the attention of Government has been drawn to the news-item appearing in 'Indian Post' dated 24 June, 1988 captioned "Doctors cashing in on AIDS scare" highlighting the malpractices indulged in the issuance of non-AIDS certificate by some medical practitioners to persons going abroad in Bombay ; and

(b) if so, the steps taken to check such malpractices by the doctors ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) Government has seen the news item appeared in 'Indian Post' dated 24-6-1988.

(b) Government of India in collaboration with ICMR and State health authorities

have established a nationwide network of Reference/Surveillance centres for performing serological screening for HIV antibodies among high risk groups and persons with symptoms and signs suggestive of HIV infection. These centres perform the tests without any charge.

[Translation]

Committee to Improve Working of Hospitals under AIIMS

1820. DR. CHANDRA SHEKHAR TRIPATHI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether a Committee has been set up to improve the working of hospitals under the AIIMS ;

(b) if so, when and the time by which it will start functioning ; and

(c) the terms of reference of this Committee ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) to (c). No exclusive Committee has been set up recently to improve the working of the AIIMS hospitals. However, Hospital Management Board has been constituted with a view to improving and streamlining the management of the AIIMS hospital. There is a Grievances Committee to oversee the working of the total Grievance Redressal System in the Institute. A Project Committee has also been constituted recently for civil works management in the Institute,

Representations for Making Hindi as Medium for Pre-medical Examination

1821. DR. CHANDRA SHEKHAR TRIPATHI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government have received representations regarding making Hindi the medium for pre-medical examinations ;